

4

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/117/2016  
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others  
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others  
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1.	A.G. Sathyanarayanan for A.M. Sathyan	Representing Counsel for Petitioners	M/s. Sathyan
2.	Sai Vihari Mr. Kamal Agrwal	Representing Counsel for <u>ORDER</u>	Sai Vihari

Mr.A.G.Sathyanarayanan, Counsel for Petitioner present. Mr.Sai Vihari, Counsel for respondent present. Counsel for both the sides prayed for time for making submissions. At request, time is enlarged. Put up on 04.09.2017 at 10.30 A.M.

Sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Sd/-  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)